

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 107**

**(IB)-894(ND)2019**

**IA/4130/2020, IA/1610/2020, IA/4210/2020**

**IN THE MATTER OF:**

**Ram Niwas & Sons**

... **Applicant/Petitioner**

**Versus**

**M/s. Palm Developers Pvt. Ltd**

... **Respondent**

**Under Section: 9 of IBC Code, 2016**

**Order delivered on 05.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

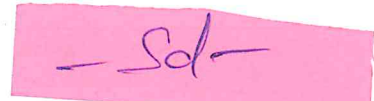
Mr. Angad Varma, Adv. & Prashant Kumar Adv. with Manoj Kr. Singh -  
IRP/ Respondent, Adv Arveena Sharma, for RA RARE ARC, Sr. Adv  
Arun Kathpalia, Adv Atul Sharma, Adv Arveena Sharma, Adv Kamal  
Gupta and Adv Diksha for Respondent No. 2 and 3 in I.A. 1610/2020  
and for Applicants in I.A 4130/2020

**ORDER**

Part Heard. List the matter on 24.02.2021



**(L.N. GUPTA)  
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**